

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/1336 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (Estt.),
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the 4th March 2025.

Sub:- **Earned leave.**

Ref:- Your letter dated 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that Dr. H.T.C. Lalrinchhana, Registrar, Gauhati High Court, Aizawl Bench has been granted **earned leave w.e.f. 17.03.2025 to 21.03.2025**. Further, Shri Laldinpuia Tlau, Joint Registrar (Judicial) of the Aizawl Bench shall look after the works of the Registrar in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/1337-1339 /A, dated , 04-03-2025

Copy to:

1. Dr. H.T.C. Lalrinchhana, Registrar, Gauhati High Court, Aizawl Bench.
2. The Joint Registrar (Judicial), Aizawl Bench.
3. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

[Signature]